

Name of the Corporate Debtor: NEO CAPRICORN PLAZA PRIVATE LIMITED; Date of Commencement of CIRP: 08-07-2025; List of Creditors as on: 22-07-2025; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 2; Last 5 digit of registration number: 10416

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	9254500711	1	9253914649	99.92			586062	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	3791571041	0		0.00			3791571041	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	36450	1	36450	0.00				Annexure 6
7	Operational creditors (Government Dues)	1	12930890	1	5465161	0.06		7465729		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2427324	2	2014021	0.02			413304	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		10	13061466416	5	9261430281	100.00		7465729	3792570407	